

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 02.01.2024

DIVISION BENCHES

1	Hon'ble The Acting Chief Justice & Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Thursday) (Whole day) Friday (1st Half)	Vires & Validity of Acts and Rules; LPA [year 2022 onwards]; A.C.(D.B.); Cases referred to D.B.; W.P.(PIL); Cases related to Judicial Officers; WPT; T.A.; Tax Cases; Company Appeal; Cont.(Cvl.); Cont.(Cr.); Cont. (Appl.) :- Orders, Admission, Hearing Special Bench for monitoring cases involving MP & MLA Commercial Appellate Division including all matters arising out of Commercial Courts. Any matter not assigned before any Hon'ble Division Bench. Tied up and Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan Prasad & Hon'ble Mr. Justice Navneet Kumar	(Monday to Thursday) (Whole day)	Cr.Appeal (D.B.)[year upto 2017]; D. Ref.; W.P. (Habeas Corpus); W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or application for commutation; CAT matters; All matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act ; CMP:-Orders, Admission & Hearing. Tied up and Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Deepak Roshan	(Monday to Thursday) (Whole day)	LPA [year upto Year 2021]; F.A.; All matters relating to Mines(including Minor Mineral); All matters relating to Tender, Auction/E-Auction :- Fresh Filing, Orders, Admission & Hearing. Tied up and Assigned matters
4	Hon'ble Mr. Justice Ratnaker Bhengra & Hon'ble Mr. Justice Ambuj Nath	(Monday to Thursday) (Whole day)	Cr.Appeal (D.B.)[2018 onwards] Acq. Appeal (D.B.), Govt. Appeal (D.B.), Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.); Cr.M.P.(D.B.), Cr. Rev.(D.B.) :- Orders, Admission & Hearing Tied up and Assigned matters

SINGLE BENCHES

1	Hon'ble The Acting Chief Justice	(Friday) (After the Division Bench)	Arbitration Matters; WPC grouping (arising out of Arbitration and Conciliation Act) :- Orders, Admission & Hearing. Tied –up & Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan Prasad	(Friday) (Whole day)	A.B.A; B.A.; WP(Cr); Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act and P.C. Act :- Fresh filing, Orders, Admission & Hearing WPC (year 2024)- Fresh filing Tied –up & Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Friday) (Whole day)	WPC (year 2024)- Fresh filing Cont. (Cvl.) matters (year 2023 onwards) Tied up & Assigned matters .
4	Hon'ble Mr. Justice Ratnaker Bhengra	(Friday) (Whole day)	Cr. Appeal (S.J.) (year 2021 onwards) :-Orders, Admission & Hearing Tied up & Assigned matters
5	Sri Ananda Sen, J.	(Monday to Thursday) (Whole day)	WPC [Land Revenue; Tenancy & Nazul; Education; Quashing Matters; Election; Motor Vehicle; Environmental Pollution; Insurance Matters; Essential Commodities; Public Premises; Property; Fisheries; Advocates Act; Railway; Marchantile law; Public safety and order; S.P.T.Act; citizenship] :- Fresh Filing, Orders, Admission & Hearing.
		Friday) (Whole Day)	CMP (Other than under Article 227 of Constitution of India) :- Fresh Filing, Orders, Admission & Hearing. All Specially assigned old Cr Appeal(SJ) matters Tied –up & Assigned matters
6	Hon'ble Dr. Justice S.N. Pathak	(Monday to Friday) (Whole Day)	WPC [Rent Control; Settlement Matter; Right To Information Act; Municipalities; Public Demand Recovery Act; Other Important Constitutions; Forest; Compensation; Road Transport Corporation; Trust; Company; Wakf; Foreigners; UGC; easement, irrigation]; WPS [Retirement benefits cum Pension, Punishment; Reinstatement, Death Cum Retiral Benefit, Date of Birth, Service Reversion; Service Confirmation; Reservation; Posting Matter; Ex gratia; Reduction in Rank], Tr. Petn. (cvl), C.R., A.C. (SB), Testamentary Suits; Probate and

			Letters of Administration matters :- Fresh Filing. Orders, Admission & Hearing Tied up & Assigned matters
7	Hon'ble Mr. Justice Rajesh Shankar	(Monday to Friday) (Whole day)	WPS [Appointment; Dismissal/ Removal / Termination; Regularisation; Pay Scale Matters; Recruitment; Family Pension; Seniority; Increment; Gratuity; Date Of Appointment; Voluntary Retirement; Cader Allocation; Quo Warranto]; Cont.(Cvl.) matters (year upto 2022) : Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters
8	Hon'ble Mr. Justice Anil Kumar Choudhary	(Monday to Friday) (Whole Day)	WPC [Land Acquisition; Demolition; License Matters; Societies; Highway; Custom & Excise; Family Matters, Drugs & Medicines; Criminal Law & Procedure; Corruption; Civil Rights, Quo warranto; Vidhan Sabha; Disability; Chartered Accountancy; Zamindari Abolition; Financial Corporation; Banking; Electricity; Provident Fund; Fiscal Laws; Debt Relief; women & children; Lottery; Probation and prisoners and freedom fighter]; Cr.M.P.(year 2021 onwards); WP(Cr); WPL & C. Ref.:- Fresh filing, Orders, Admission & Hearing . Company Petitions; Company Appeals(SJ); Original Criminal Miscellaneous cases (arising out of Company matters); Suits (arising out of company matters) :-Orders, Admission & Hearing Tied up & Assigned matters
9	Hon'ble Mr. Justice Rajesh Kumar	(Monday to Friday) (Whole Day)	A.B.A., B.A. :- Orders, Admission. Tied up & Assigned matters
10	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Friday) (After the Division Bench)	Cr.Rev. (year 2017) :- Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters
11	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Friday) (Whole day)	S.A.(year up to 2014); M.A (year up to 2017); Cr.M.P. (year upto 2017); Cr. Ref. Tr. Pet.(Cr.); All matters related to Fodder Scam :- Fresh filing, Orders, Admission & Hearing. Tied up & Assigned matters
12	Hon'ble Mr. Justice Deepak Roshan	(Friday) (Whole day)	WPS [Salary Matter; Service Residuary; Absorption; Disciplinary Proceedings; Superannuation; Allowances; Suspension;

			Recognition; Leave; Deputation] :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters
13	Hon'ble Mr. Justice Subhash Chand	(Monday to Friday) (Whole day)	Cr.Rev. (2022 onwards); Cr. Appeal (S.J.) (year 2011-2020) & Acq. Appeal :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
14	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Friday) (Whole day)	WPC [Civil Procedure & Limitation; Residuary Matters; Ceiling, Revenue Matters, Panchayat; Town Planning, Quarter; Consumer Protection; Petroleum; WPS [Promotion, compassionate Appointment; Recoveries; ACP & MACP; Selection; Transfer matter; Provident Fund; Compulsory Retirement; Leave Encashment; Premature Retirement; Confidential Report] :- Fresh filing, Orders, Admission & Hearing. Cr.M.P.(year 2018 to 2020) :- Fresh Filing, Orders, Admission & Hearing Specially assigned old Civil matters Tied up & Assigned matters
15	Hon'ble Mr. Justice Ambuj Nath	(Friday) (Whole day)	B.A :- Orders & Admission, Cr.Rev. (year up to 2016) :- Fresh Filing, Orders, Admission & Hearing Specially assigned old Civil matters Tied up & Assigned matters
16	Hon'ble Mr. Justice Navneet Kumar	(Friday) (Whole day)	Cr.Rev. (year 2018) :- Fresh Filing, Orders, Admission & Hearing Tied -up & Assigned matters
17	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday) (1st Half)	Cr.Rev. (2019-2021) :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
		(2nd Half)	Cr. Appeal (S.J.) (year up to 2010) :- Orders, Admission & Hearing. Specially assigned old Civil matters
18	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Monday to Friday) (1st Half)	F.A. (Other than specially assigned matters); S.A. (From year 2015 onwards); M.A. (From year 2018 onwards):- Orders, Admission & Hearing
		(After the above)	WPC (under Article 227 of Constitution of India; CMP under Article 227 of Constitution of India :- Fresh filing, Orders, Admission & Hearing Specially assigned old Civil matters Tied up & Assigned matters

- Note :*
- 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**
 - 2. LISTING OF CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/ TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**
 - 3. ANY MATTER SPECIALLY ASSIGNED TO A DIVISION BENCH, ON CHANGE OF ROSTER OR CHANGE IN DIVISION BENCH NO. SHALL GO TO THE BENCH PRESIDED OVER BY THE SENIOR MOST JUDGE OF THE PREVIOUS DIVISION BENCH AND FOR THE SAME NO FRESH ASSIGNMENT OF THE CHIEF JUSTICE IS REQUIRED.**
 - 4. ALL REGULAR B.A./A.B.A. MATTERS EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS SHALL ONLY BE HEARD BY THE REGULAR BENCH**
 - 5. ALL MATTERS, EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS RELATING TO NIA ACT; P.M.L.ACT & PC ACT LIKE B.A./A.B.A./WP(Cr)/ CrMP/Cr Rev SHALL ONLY BE HEARD BY THE DESIGNATED BENCH/ BENCHES. THIS SHALL COME INTO EFFECT FORTHWITH IN SUPPRESSION OF ALL PREVIOUS OFFICE ORDERS AND ASSIGNMENT IF ANY ETC.**
 - 6. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RAJESH KUMAR**
 - 7. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RAJESH KUMAR**
 - 8. FOR CLARIFICATION IT IS DIRECTED THAT IN CASE OF ANY CONFUSION REGARDING ASSIGNMENT, THE MATTER SHALL BE PLACED BEFORE THE BENCH ASSIGNED WITH THE SUBJECT OF THE MAIN PRAYER.**
 - 9. IN WP(S) MATTERS WITH MULTIPLE PRAYERS, THE CASE SHALL BE LISTED BEFORE THE BENCH HAVING ROSTER OF MAIN PRAYER**
 - 10. ALL CONT(CVL) AND CONT(CRL) MATTERS OF DIVISION BENCH SHALL ONLY BE HEARD BY THE DIVISION BENCH NO.1**
 - 11. ALL CONT(CVL) AND CMP MATTERS SHALL ONLY BE HEARD BY THE DESIGNATED BENCH**